

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P (IB) No.456/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> November 2017, 10.30 A.M**

Name of the Company	Shyamal Kumar Chakraborty-Vs-Stesalit Limited.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SONAL SHAH  
ADVOCATE

CORPORATE  
DEBTOR

*Shah*  
21/11/17

2. ANIKET CHOWDHURY  
ADVOCATE

**ORDER**

No one is present from the operational creditor's side.  
Ld. Counsel for the corporate debtor is present.

Petitioner has filed this petition u/s. 9 of the Insolvency and Bankruptcy Code, 2016 (I & B Code). In compliance of our order dated 02/11/2017 petitioner has filed Bank Certificate u/s. 9(3)(c) of the I & B Code.

List on 15/12/2017 for admission.

*8d*

(Jinan K.R.)  
Member (J)

*8d*

(V.P.Singh)  
Member (J)